

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 981/2025

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

DR. RAMJI PANDEY

Respondent(s)

IA No. 124700/2021 - EXEMPTION FROM FILING O.T.

IA No. 124698/2021 - INTERVENTION APPLICATION

IA No. 5246/2022 - STAY APPLICATION

Date : 01-09-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Mr. Vishwa Pal Singh, AOR
Mr. Mehul M. Gupta, Adv.
Mr. Mukesh Kumar, Adv.
Mr. Srikant Singh, Adv.
Mr. Anurag Pandey, Adv.
Mr. Srajan Shankar Kulshreshtha, Adv.
Mr. Akash, Adv.
Mr. Amit Kumar, Adv.

For Respondent(s) : Mr. Rauf Rahim, Sr. Adv.
Mr. Vikas Tiwari, Adv.
Mr. Dharmendra Kumar Sinha, Adv.
Mr. Kumar Deepraj, AOR
Mr. Ojasvi Arora, Adv.

Mr. Rajivkumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Re-list the civil appeal on 8th September, 2026.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)